

clearly shows that this district mainly depends upon Northern States to sell its products. If these products are not moved quickly the agriculturists will get much loss.

The production of lemons is seasonal and it is between February and June.

Transport during this period plays an important role. The producers are constantly agitating for the dieselisation of 38 Madras-Howrah Express besides providing more V.P.S. and allotment of separate V.P. for Eluru R.S. to provide adequate shelters to Eluru R.S. for these perishables and to provide more room in Konarka and 46 Express also.

I urge, upon the Government to consider this issue and help the agriculturists by complying with their request.

(v) NEED FOR IMPROVEMENT IN THE SERVICES PROVIDED AT INTER-STATE BUS TERMINUS IN DELHI.

SHRI HARIKESH BAHADUR (Gorakhpur): Commuters who arrive at the Inter-State bus terminus in Delhi face several problems. Their luggage is often stolen by thieves; they find difficulty in getting tickets because ticket counters are at the first floor of the building and employees also do not cooperate with the commuters properly. Thus that Inter-State bus terminus has become a centre of "chaos, confusion and corruption". Passengers have to pay more prices for their food articles which they purchase from food stalls auctioned by the D.D.A. shopkeepers try to exploit the passengers who already face problems like clean drinking water, adequate water in toilets and proper lighting arrangements in the night. Therefore, I urge upon the Government to look into these problems and try to provide more facilities and amenities to the passengers.

(vi) UNILATERAL ABROGATION BY USA OF PART TO SUPPLY ENRICHED URANIUM FOR TARAPUR ATOMIC POWER STATION.

SHRI ARJUN SETHI (Bhadrak): It is reported that the U.S.A. finally saying 'no' to India's request for further supplies of the contracted nuclear fuel for Tarapur—the abrogation of the agreement is inevitable. Hence, the crucial issue is whether India can be tied down to certain obligations even after the termination of the agreement, who is to use the spent fuel rods that have been filed up at Tarapur and whether the United States has the right to apply safeguards at the Tarapur atomic power plants even if the agreement which enables it to do so is not valid now.

It is not known whether the U.S.A. will give one pending shipment of 19.8 tonnes of enriched uranium.

These are the subjects of national importance. Hence, Government should make a statement on the subject so that the people at large can know where the stand so far as supply of enriched uranium to Tarapur by U.S.A. *vis-a-vis*. Indian Government is concerned

SHRI BAPUSAHEB PARULEKAR: Has the calling attention been converted into 377? You have gone on record to say that the calling attention is being admitted.

MR. DEPUTY-SPEAKER: This had been given prior to that.

(vii) FILMING OF SOCIAL AND ECONOMIC LIFE OF ADIVASIS OF BASTAR DISTRICT BY B.B.C.

श्री दिलीप सिंह भूरिया (झाबुआ) :  
उपाध्यक्ष महोदय, मैं नियम 377 के अन्तर्गत निम्नलिखित महत्वपूर्ण विषय की अतिरिक्त सदन का ध्यान खींचना चाहता हूँ।